

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-13 (ND) 2018

**CORAM:**

**PRESENT: SH. R. VARADHARAJAN**  
**HON'BLE MEMBER(J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
17.01.2018**

**NAME OF THE COMPANY: Jebson & Jessen (GMBS) & Co.) KG Vs. Ambey  
Laboratories Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**For the Petitioner:** Mr. Akash Vajpai and Ms. Isha Aggarwal, Advocates

**For the Respondent:** Mr. M. P. Sahay, Advocate

**ORDER**

Appearance has been put in by Mr. M.P. Sahay, Advocate. He prays for  
some time to file the reply. Let the same be filed before the next date.

To come up for arguments on 30<sup>th</sup> January, 2018.

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**(R. Varadharajan)**  
**Member (J)**

-S-d 7

**(Ina Malhotra)**  
**Member (J)**